

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II
(through web-based video conferencing platform)**

Item 16

**CP (CAA) No. 77/Chd/J&K/2022
(2nd Motion)
Under Section 230-232, CA 2013**

In the matter of:-

Gupta Car Clinic Pvt. Ltd.

..transferor

And

Gupta Spares Industries Pvt. Ltd.

...transferee

Due to paucity of time, the matter could not taken up today, hence adjournment
to 03.11.2023.

Sd/-

Court Officer

October 17, 2023

Mukta